

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

10. C.P. (IB)/1000(MB)2023

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 03.05.2024**

**NAME OF THE PARTIES:- Charoen Pokphand Trading (India)
Private Limited
V/s
Tirumalla Oil Refinery Private Limited**

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

Counsel, Pulkitesh Dutt Tiwari appeared for the Operational Creditor and Counsel, Vritee Soni appeared for the Corporate Debtor. Heard, Counsel for the Operational Creditor for a considerable time, list this matter for filing of the written submission of the parties on **08.05.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)